

Reducing duty on man-made fibre

2608. SHRI A. ELAVARASAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the Confederation of Indian Textile Industry (GITI) has asked Government to reduce duty on man-made fibre to eight per cent to boost the sector's growth;

(b) if so, the details thereof;

(c) whether it has also sought abolition of customs duty and special additional duty on man-made fibre as it would help the industry to source fibres from global markets during the time of shortage; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes Sir. The Confederation of India Textile Industry (CITI) had suggested in its pre-budget memorandum 2013-14 to reduce excise duty on manmade fibres and their raw materials from the current 12 percent to 8 percent.

(c) and (d) In above said pre-budget memorandum, CITI had suggested that "Custom Duty and SAD on manmade fibres may be abolished and accumulated SAD may be refunded".

Additional purchase centres for cotton

2609. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of TEXTILES be pleased to state:

(a) the year-wise and State-wise details of procurement made by Cotton Corporation of India (CCI) from cotton farmers during the last five years;

(b) whether it is a fact that CCI is not complying to the requests made by States to open more and more purchase centres; and

(c) the year-wise and State-wise details of such demands from States, including Andhra Pradesh, and number of additional centres opened to purchase cotton during last 5 years?